

11

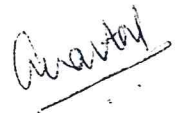
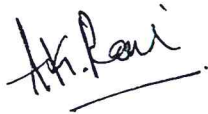

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/30/IB/2018  
PETITION NUMBER : CP/582/ (IB)/2017  
NAME OF THE PETITIONER(S) : BRILLIANT ALLOYS PVT LTD  
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA  
UNDER SECTION : 22(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1)	ANANT MERATHIA	Counsel for IRP	
	ANINASH KRISHNAN RAVI CP SURANA	for Corporate Creditor	
	K. CHANDRASEKARAN Advocate & Smt. Chithra Sampath Senior Counsel	For SBI	

**ORDER**

Counsel representing the IRP present. Counsel for the respondent (SBI) present. Counsels representing the financial creditor present and stated that they have filed counter. Counsel for the petitioner present. The matter is adjourned at request for hearing submissions by both the parties. Put up on 05.03.2018.

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)